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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 52/98/NCLT/AHM/2017

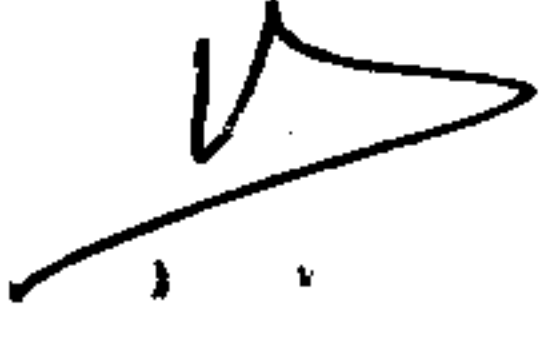
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017**

Name of the Company: Renu Yajnik
V/s.
Kruppa Paints Pvt Ltd. & Anr.

Section of the Companies Act: Section 98 of the Companies Act, 2013

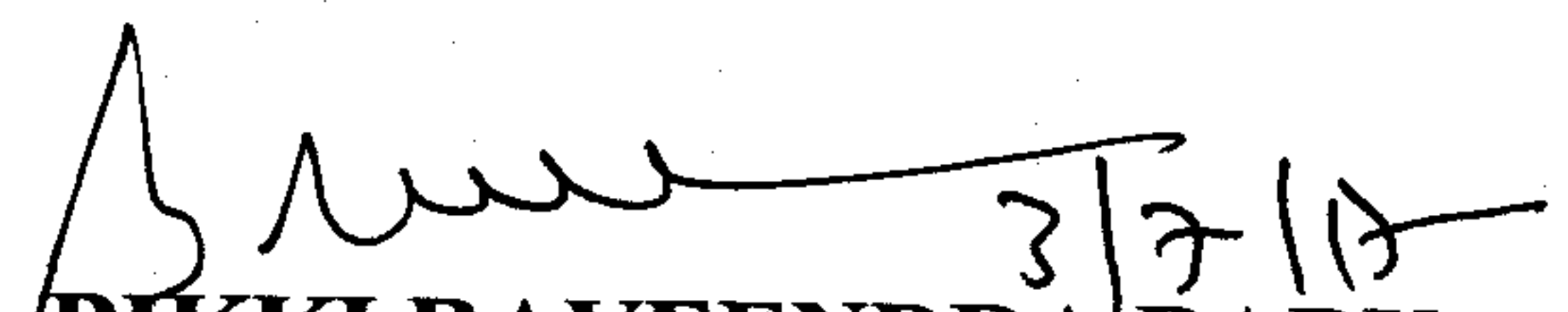
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	TUSHAR P. HEMANI APPEARING WITH VAIBHAVI PARIKH	ADVOCATE	RESPONDENT no. 2	
2.	APURVA VAKIL	Advocate		

ORDER

Learned Advocate Mr. Apurva Vakil present for Petitioner. Learned Advocate Mr. Tushar Hemani with Learned Advocate Ms. Vaibhavi Parikh present for Respondent no. 2. None present for Respondent no. 1 and 3.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent no. 2.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of July, 2017.